

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 251 of 2012

Dated: 14th December, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Torrent Power Ltd. Appellant (s)
Versus
The Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent (s)**

Counsel for the Appellant (s): Mr. Apoorva Misra
Mr. Janmali Manikala

Counsel for the Respondent(s): Mr. Saurav Agarwal
Mr. Vipul Sharda

ORDER

The learned Counsel for the Appellant seeks some time to file the reply. Accordingly, he is directed to file the same on or before 7.1.2013 after serving copy.

Post the matter for hearing on **15.1.2013 at 2:30 p.m.** In the meantime, Rejoinder, if any be filed after serving the copy on the other side.

**(Nayan Mani Borah)
Technical Member
Sm/Rt**

**(Justice M. Karpaga Vinayagam)
Chairperson**